

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/1516 /A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,  
Member, MACT,  
Dhubri.

Dated Guwahati, the 9<sup>th</sup> March, 2021.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT/ESSTT./DHU/02/2021/54 Dated 05.03.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 10.03.2021 and 12.03.2021 along with permission to leave the head quarter from the evening of 09.03.2021 till the evening of 14.03.2021, has been granted. Further, District & Sessions Judge, Dhubri and in his absence the next senior most Judicial officer available in the head quarter shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-87/1998/1517-1A, dated 9.3.2021  
Copy to:

1. The District & Sessions Judge, Dhubri.
2. The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**